

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.617
CP-143/241-242/ND/2019
IA/110/2019

IN THE MATTER OF:

Mr. Bhupinder Chowdhiri

...APPLICANT

Vs

M/s. Garg Armoury Pvt. Ltd. and Anr.

...RESPONDENT

Section

U/s 241-242

Order delivered on 02.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/ Applicant

:

For the Respondent

**:Mr. Jaswinder Singh, Ms. Shipra
Shukla Advs.**

ORDER

Ld. Counsel on behalf of the Petitioner and Ld. Counsel on behalf of Respondent are present. Both the Counsels have submitted that the parties are trying to settle the matter amicably and therefore sought adjournment. In view of this, list the matter on **13.06.2024** alongwith **IA/110/2019**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)